

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)
TIS HAZARI COURT, DELHI

CIRCULAR

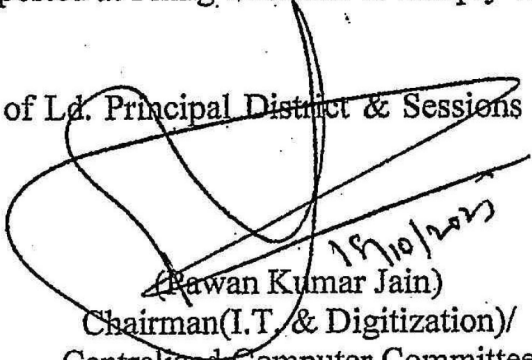
Under the direction of Hon'ble e-Committee, Supreme Court of India, e-Filing version 3.0 shall be made operational in Delhi District Courts w.e.f. 01.11.2023. The services of existing e-filing 1.0 portal (<https://efiling-dl.ecourts.gov.in>) will be discontinued for the Advocates/Litigants w.e.f. 24.10.2023 (Mid-night).

All staff posted in Filing Counters are directed to clear all the case pendency lying in their login of <https://efiling-dl.ecourts.gov.in> and verify the same in CIS on or before 26.10.2023 positively in order to avoid any inconvenience to Advocates/Litigants. All the Branch In-charges-Filing Sections of all the Districts including Family Courts shall submit the completion report duly forwarded by their Ld. Officer In-charge to their respective Computer Branch by 2.00 PM on 26.10.2023, failing which they shall be liable for disciplinary action.

In terms of "eFiling Rules of the High Court of Delhi 2021", all the staff posted at Filing Counters including Family Courts are directed to accept the physical/hard copies of the cases, being filed by the Advocates/Litigants, during the period 25.10.2023 to 31.10.2023.

It is impressed upon all the Ld. Officer In-Charges -Filing sections to monitor the work on daily basis and direct the staff posted at Filing Counters to comply with the directions scrupulously.

This issues with the prior approval of Ld. Principal District & Sessions Judge, (HQs) Tis Hazari Court, Delhi.

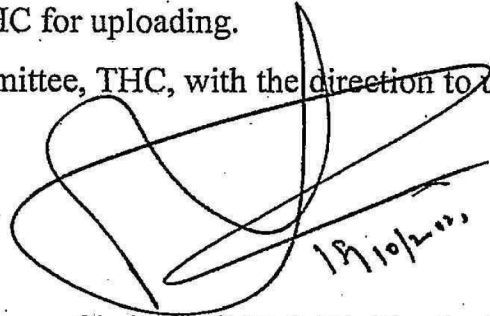

(Pawan Kumar Jain)
Chairman(I.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi

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Copy forwarded for information and necessary actions to:

1. All the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. Ld. Principal District & Sessions Judge – Cum - Special Judge (PC ACT/CBI), RACC, New Delhi.
3. All the Ld. Principal Judge-Family Court, Delhi/New Delhi.
4. All the Ld. Officer In-Charge- Computer, Delhi/New Delhi.
5. All the Ld. Officer In-Charge- Filing Branch Delhi/New Delhi.
6. All the Ld. Officer In-Charge- Filing Branch, Family Court Delhi/New Delhi.
7. Ld. CPC, Hon'ble High Court of Delhi, New Delhi.
8. All the Ld. Chief Metropolitan Magistrates, Delhi/New Delhi
9. All the Ld. Senior Civil Judges, Delhi/New Delhi
10. Ps. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court Delhi
11. The dealing Assistant, Layer seat, THC for uploading.
12. The Dealing assistant, Website Committee, THC, with the direction to upload on website.
13. Concerned file



18/10/2023

Chairman(I.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi